

(b) The information is being collected and will be laid on the Table of the Sabha.

[English]

Development of Ports by Private Sector

1357. SHRI AJAY CHAKRABORTY : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the ports developed by the private entrepreneurs in and around coastal areas in the country during the last three years and during the current year;

(b) whether it is a fact that such privately developed ports are not getting sufficient cargo; and

(c) if so, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c) Private Ports are being developed by maritime State Governments. The Central Govt. has not developed any Private Port.

Widening of NHs into Four Lanes

1358. SHRI HARIN PATHAK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the policy/criteria laid down for selection of National Highways to be widened into four lanes;

(b) the details of National Highways widened and proposed to be widened into four lanes during 1994-95, 1995-96 and 1996-97, State-wise; and

(c) the total amount earmarked for the purpose, State-wise?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) As per existing policy four laning of any two lane section of National Highway is considered when traffic exceeds 15000 Passenger Car Units per day.

(b) Details are as under:-

| Year | State | Length taken up for widening |
|---------|-------------|------------------------------|
| 1994-95 | Gujarat | 7 kms |
| | Punjab | 6 kms |
| | Total | 13 kms |
| 1995-96 | Haryana | 2 kms |
| | Bihar | 42 kms |
| | Orissa | 6 kms |
| | Total | 50 kms |
| 1996-97 | Gujarat | 16 kms |
| | Haryana | 71 kms |
| | Rajasthan | 55 kms |
| | A.P. | 23 kms |
| | West Bengal | 41 kms |
| | Total | 206 kms |

(c) The funds are allocated State-wise as a whole and not project-wise. However, the Statement giving details of funds allocated State-wise for development of National Highways including four laning during 1994-95, 1995-96 and 1996-97 is attached.

Statement

Funds Allocated for Development of National Highways Including 4-Laning

| Sl. No. | Name of State | 1994-95 | 1995-96 | 1996-97 |
|---------|----------------|---------|---------|---------|
| 1. | Andhra Pradesh | 4590.50 | 4010.00 | 3700.00 |
| 2. | Bihar | 1875.00 | 1750.00 | 1500.00 |
| 3. | Gujarat | 5650.00 | 4398.00 | 2800.00 |
| 4. | Haryana | 5160.00 | 5535.00 | 7900.00 |
| 5. | Orissa | 3390.00 | 3304.00 | 5510.00 |
| 6. | Punjab | 3500.00 | 5860.00 | 5800.00 |
| 7. | Rajasthan | 4350.00 | 6070.00 | 4200.00 |
| 8. | West Bengal | 3987.00 | 3810.00 | 3410.00 |

Kandla Port Scheme

1359. SHRI PS. GADHAVI :
SHRI RATILAL KALIDAS VARMA:

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the tenders invited for Eighth, Ninth and Tenth cargo berths in the extension of Kandla Port Scheme have been finalised;

(b) if so, the details thereof and when the construction work is likely to be started along with the expenditure involved therein;

(c) if not, the reasons therefor; and

(d) the time by which the tenders are likely to be finalised?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) to (d) Contract for 8th General Cargo Berth has been awarded to M/s. Asia Foundations and Constructions Limited amounting to Rs. 40.98 Crores. Tenders for 9th & 10th General Cargo Berths have been issued by Kandla Port Trust. The price bids have been received. Kandla Port Trust has requested the parties to submit their financing plan.

Functioning of N.Vs

1360. SHRI VIRENDRA KUMAR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the expenditure being incurred on the Jawahar Navodaya Vidyalayas in a Financial year and the total expenditure incurred during the last three years;

(b) whether the students of the Jawahar Navodaya Vidyalayas are being harassed by the corrupt teachers, principals and managers;

(c) whether proper development of children of the Jawahar Navodaya Vidyalayas is not taking place in the absence of proper boarding and lodging facility; and

(d) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The expenditure being incurred on Jawahar Navodaya Vidyalayas varies from year to year. The total expenditure incurred on Novodaya Vidyalayas including expenditure on construction during the last three years is as under:

| Year | Total (Rs. in crores) |
|---------|-----------------------|
| 1993-94 | 181.91 |
| 1994-95 | 212.53 |
| 1995-96 | 247.39 |

(b) No, Sir.

(c) and (d) No, Sir. The endeavour of the Samiti is to provide adequate facilities for board and lodging.

[Translation]

Malaria

1361. SHRI BRAJ MOHAN RAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government had sent a team of experts to Palamu and Garhwa district in Bihar to deal with the out-break of Malaria some months ago;

(b) if so, the suggestions made by the said team to the State Government to deal with the regular out break of malaria in this area;

(c) whether the State Government has sought any assistance from Union Government in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) Some of the major suggestions of the Team include:

- Intensification of surveys and treatment of cases with appropriate drugs;
- Need for supply of adequate quantities of Primaquine from the State to the districts;
- Immediate filling up of vacant posts and posting of full time District Malaria officer;

- Providing proper training for treatment of Cerebral Malaria with injectable anti malarials;
- Timely release of adequate quantity of insecticides for the next season;
- Timely release of wages for spray workers;
- Engagement of Pf Monitoring Team to undertake study on drug sensitivity.

(c) and (d) The National Malaria Eradication Programme is implemented on 50:50 cost sharing basis between Centre and the States. The Central Government on its part provide insecticides and drugs to the States. The Operational Cost to undertake the activities under the Programme are required to be met by the State Governments. No specific request has been received from the Govt. of Bihar seeking Central assistance in this regard.

National Highways in Maharashtra

1362. SHRI KACHARU BHAU RAUT : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Maharashtra have submitted any proposals to the Union Government for the development and maintenance of National Highways during the last three years;

(b) if so, the details thereof ; and

(c) the latest position of the said projects and the funds sanctioned for this purpose so far?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c) Yes Sir. 187 proposals consisting of development/maintenance of National Highways have been sponsored by the State Government of Maharashtra during the last three years at an estimated cost of Rs. 136.2258 crores. All these works stand sanctioned by the Government.

[English]

Illegal Constructions in Cantonment Areas

1363. SHRI K.S. RAYADU : Will the Minister of DEFENCE be pleased to state :

(a) whether Andhra Pradesh High Court directed to stop illegal constructions forthwith in cantonment areas of Hyderabad and Secunderabad; and

(b) if so, the action taken to protect the defence land in the aforesaid areas?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) Action has been initiated by the authorities concerned under the Cantonments Act, 1924 as well as the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.